

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RIGHT ENGINEERS & EQUIPMENT INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 02-12-2020; List of Stakeholders as on Date: 19-03-2022; Name of IP: Mr. Addanki Haresh; Process Number: 1; Last 5 digit of registration number: 11757

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	152548	0	152548	0	0	0	NA
2	Liquidation costs incurred till date	0	2784774.50	0	2784774.50	0	0	0	NA
3	Secured financial creditors	1	174548625	1	174440246.41		108378.59		Annexure 3
4	Unsecured financial creditors	3	7606219	3	6291666		1314553		Annexure 4
5	Operational creditors (Workmen)	12	10000	12	151597		0		Annexure 5
6	Operational creditors (Employees)	16	1641599	16	1551766		258300		Annexure 6
7	Operational creditors (Government Dues)	8	27383221	5	18572597		8810624		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	46	65875194.17	46	41508609.11		24366585.06		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	6053552	4	4280522		1773030		Annexure 9
Total		90	286055732.67	87	255160656.42000002	0	36631470.65	0	